ANNEXURE-4

Shree Sai Smelters India Limited

List of Stakeholders under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.

Category: List of Operational Creditors (Employees)

Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders is Pursuant to claims received and updated as on 04-06-2024

(Amount in ₹)

S.No	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC, if applicabl					